

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:2195
ANSWERED ON:07.08.2000
PURCHASES BY MAIN POST OFFICE, LUCKNOW
CHANDRA NATH SINGH

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether medicines in violations of the prescribed norms have been purchased by the Postmaster General, Lucknow Circle between 1997 to February 2000;
- (b) whether cases have come to the notice where purchases have been made only on paper usurping the money by the officials;
- (c) if so, whether there is any proposal to get the matter enquired into by the vigilance department;
- (d) the officials of the GPO responsible for such purchases and the action taken against them ; and
- (e) the measures taken to ensure the purchases as per the norms prescribed ?

Answer

THE MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a) No, Sir. No such case of violation of prescribed norms in purchase of medicines from 1997 to 2000 has come to notice.
- (b) No, Sir,
- (c) Does not arise, in view of reply against part (b)
- (d) Officials of GPO do not come into picture for purchase of medicines for P&T Dispensaries which are under administrative control of the circle office .
- (e) The medicines are procured for P&T Dispensaries in UP Circle on the basis of approval of circle purchase committee chaired by CPMG UP Circle which is convened once a year. After approval the indents are placed with Govt. Medical Store Depot, Karnal under the administrative control of Director General, Health Services, Ministry of Health & Family Welfare. For medicines not in vocabulary, the purchase is done directly from the manufacturers at hospital rates. For day to day requirement of medicines the procurement is done through local Authorised Chemists which have been approved by CPMG Lucknow or the concerned PMG.